

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3622  
(To be answered on the 24<sup>th</sup> March 2022)**

**SAFETY AUDIT OF AIRLINES**

**3622. SHRIMATI SARMISTHA SETHI**

**Will the Minister of CIVIL AVIATION**

**तागर विमानतन मंत्री**

**be pleased to state:-**

- (a) whether the Directorate General of Civil Aviation (DGCA) conducts a safety audit of airlines on regular basis and if so, the details thereof; and  
(b) whether certain airlines have failed to clear safety audit on various parameters; and  
(c) if so, the details thereof and the action taken by DGCA against those airlines?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**तागर विमानतन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) Yes Sir, DGCA carries out Surveillance and Audits in accordance with Annual Surveillance Plan, for all commercial aircraft operators in the country. The annual surveillance plan is published on DGCA website. The details of the safety audits for airlines carried out in the past 3 years is at Annexure-A.**

**(b) & (c) The observations made during the audits are followed up with the concerned operator for the appropriate corrective action and closure. In case of violations detected during audit/ surveillance, enforcement action is taken. Some of the common observations made during the audit are detailed at Annexure-B.**

**The enforcement action taken for violations detected during audit in last 3 years is as under:**

- (i) DGCA post holder approvals were withdrawn for M/s Spice Jet for the violations observed during safety audit.  
(ii) Financial penalty was imposed on M/s Star Air for the violations observed during safety audit.**

**ANNEXURE-A**

**In reply to para (a) of Lok Sabha Unstarred Q. No. 3622 for answer on 24.03.2022 regarding "Safety Audit of Airlines".**

<b>Year of Safety Audit</b>	<b>Name of Airlines audited</b>
2019	Air India Express Ltd. Blue Dart Aviation Ltd. Alliance Air Aviation Ltd. Deccan Charters Pvt. Ltd.(Air Deccan) Spice Jet Ltd. Interglobe Aviation Pvt. Ltd. (Indigo) Go Airlines (Go Air) Air India Ltd. Air Asia (India) Ltd.
2020	Interglobe Aviation Pvt. Ltd. (Indigo) Spice Jet Ltd. Air India Express Ltd. Alliance Air Aviation Ltd. Tata SIA airlines (Vistara) Air India Air Asia (India) Ltd. Go Airlines (Go Air).
2021	Air India Express Ltd. Blue Dart Aviation Ltd. Alliance Air Aviation Ltd. Ghodawat Enterprises Spice Jet Ltd. Interglobe Aviation Pvt. Air Asia (India) Ltd. Go Airlines (Go Air). Big Charter Pvt. Ltd. Turbo Megha Airways Pvt. Ltd. (Trujet).

In reply to para (b) & (c) of the Lok Sabha Unstarred Q. No. 3622 for answer on 24.03.2022 regarding "Safety Audit of Airlines"

**Annexure-B**

**SALIENT AUDIT OBSERVATIONS AND ACTION TAKEN BY DGCA**

- Implementation of Safety management system in the organization which ensures hazard identification, risk assessment and mitigation, documentation and safety promotion.
- Lack of system to facilitate management of the distribution and revision of operational documents.
- Lack of supervisory control to check the amendments of documents as per latest applicable regulations & circulars.
- Adequate organization procedures not in place to ensure uniform standard of work.
- Calibration of various maintenance/ operational tools/ instruments is not as per schedule approved by manufacturer.
- System/ practice of supervision and internal auditing of the operation/ maintenance activities.
- Lack of manpower and trainings.
- Planners/ Mechanics/ specialized service staff/ supervisors not assessed for compliance by on the job evaluation.
- System of follow up action on the finding/ recommendation on prevention activities, FOQA and incident investigation is not followed as per timeline prescribed.
- Flight Data Monitoring (FDM) is not effective. Delay in taking corrective action in case of FDM exceedances.
- Internal audits not being carried out effectively. The team composition to carry out internal audit is not as per approved document.